

**IN THE COURT OF 1ST ADDITIONAL CIVIL JUDGE, BENGALURU RURAL
DISTRICT, BENGALURU**

CAUSE LIST DATED: 09.07.2020

1ST SESSION AT 11 A.M	2ND SESSION AT 2.45 P.M
ARGUMENTS	ARGUMENTS
1. O.S 1322/2007	O.S 610/2014
1. O.S 510/2009	O.S 500/2016
2. O.S 816/2012	O.S 946/2016
HEARING	HEARING
4. O.S 376/2001	O.S 15/2018
5. O.S 1136/2004	O.S 822/2018
6. O.S 588/2006	O.S 460/2019
7. O.S 520/2018	O.S 824/2019
8. O.S 1856/2007	O.S MISC. 5/2018
9. O.S 36/2016	O.S EX. 4/2019
10. O.S 676/2016	P and S.C 3/2014

Sd/-
1st Additional Civil Judge,
Bengaluru Rural District,
Bengaluru.

NOTE : All advocates are requested to strictly follow SOP dated:
27.06.2020 issued by Hon'ble High Court of Karnataka.